

**GOVERNMENT OF INDIA
NON-CONVENTIONAL ENERGY SOURCES
LOK SABHA**

UNSTARRED QUESTION NO:2553
ANSWERED ON:18.08.2006
MICRO/ MINI HYDEL POWER PROJECTS
Chhewang Shri Thupstan

Will the Minister of NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

:

- (a) the number of proposals received from the State of Jammu and Kashmir for funding by the Ministry under Mini and Micro Hydel power projects;
- (b) the total number of schemes with detail received from Ladakh region of J & K ;
- (c) the present status regarding sanction / approval of all these schemes;
- (d) whether the Ministry has approved schemes proposed by LAHDC, Leh and Kargil; and
- (e) if not, the reasons therefor?

Answer

MINISTER OF STATE OF THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (SHRI VILAS MUTTEMWAR)

- (a): The Ministry of Non-conventional Energy Sources received 16 proposals for small hydro projects from Jammu and Kashmir under its various schemes for providing Central Financial Assistance (CFA) for projects that are new or languishing or require renovation & modernization.
- (b) : 11 out of 16 proposals received are for the Ladakh region, details of which are given in Annexure.
- (c) : Central Financial Assistance for 9 proposals has already been sanctioned, in-principle approval for another 5 proposals has been conveyed, and additional information has been sought in the remaining 2 proposals.
- (d) : No proposal has been received from LAHDC, Leh and Kargil.
- (e) : Does not arise.

Annexure referred to in reply to part (b) of Lok Sabha Unstarred Question No.2553 for 18/08/2006 regarding Micro/Mini Hydel Power Projects

Details of Proposals Received from Jammu & Kashmir for seeking Central Financial Assistance

S.No	Project	Project Type	Region	Capacity	Status
1	Sanjak	Languishing	Ladakh	1280 KW	Sanctioned CFA- Rs.2.35 Crore
2.	Haftal	Languishing	Ladakh	1,000 KW	Sanctioned CFA- Rs.2.25 Crore
3.	Marpachoo	Languishing	Ladakh	750 KW	Sanctioned CFA- Rs.1.70 Crore
4.	Igo-Marcellong	Languishing	Ladakh	3,000 KW	Sanctioned CFA- Rs.3.00 Crore
5.	Bhaderwal	Languishing	Jammu	1,500 KW	Sanctioned CFA- Rs.2.43 Crore
6.	Pahalgam	Languishing	Kashmir	3,000 KW	Sanctioned CFA- Rs.2.25 Crore
7	Ganderbal	Renovation & Modernisation	Kashmir	15,000 KW	Sanctioned CFA- Rs.10.00Crore
8.	Hunder	Renovation & Modernisation	Ladakh	400 KW	In-principle approval#
9.	Bazgo	Renovation & Modernisation	Ladakh	300 KW	In-principle approval
10.	Sunoor	Renovation & Modernisation	Ladakh	100 KW	In-principle approval

11. Chenani Renovation & Jammu 23,300 KW In-principle approval
Modernisation
12. Sumbal Renovation & Jammu 22,600 KW In-principle approval
Modernisation
13. Tangste New Ladakh 450 KW Sanctioned
CFA- Rs. 2.33 crore
14. Hanu New Ladakh 3,000 KW Sanctioned
CFA- Rs. 6.00 crore
15. Thusgam New Ladakh 500 KW Additional Information
sought
16. Chellong New Ladakh 400 KW Additional Information
sought

#In-principle approval is given in case where it appears that prima-facie a proposal for R&M is technically feasible but whose economic viability remains to be established with firm cost estimates, obtained after the bidding process.